

(13)

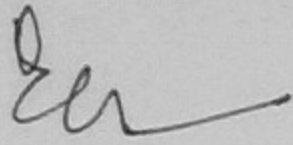
CCA 70 of 2006
In
O.A. No. 196 of 2006

28.09.2007

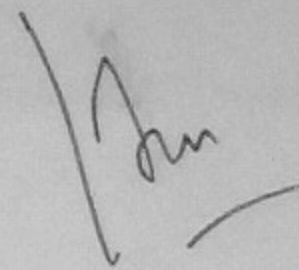
Hon'ble Mr. Justice Khem Karan, V.C.

Hon'ble Mr. K.S. Menon, Member (A)

Shri Pankaj Srivastava appears for the applicant and Shri K.P. Singh for the respondents. Shri Srivastava states that as per the Affidavit of other side, the Orders have already been complied with. So, the contempt proceedings are dropped and notices issued to the respondents are discharged.



A.M.



V.C.

/M.M./